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NOTIFICATION
(INCOME-TAX)

No.2621 (F.No.197/173/78-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Indian Economic Association" for the purpose of the said section for and from the assessment year 1978-79.

Sd/-

(M. SHASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA.

To
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